

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC ACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.

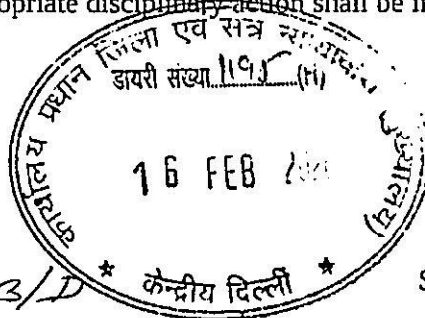
ORDER

The following postings/transfer is hereby made in official exigency with immediate effect : *

S. No	Name of Official (Sh./Ms.)	From	To
1	Mohit EC : 86975944	JA in the Care Taking Branch, RACC	JA in the Copying Agency, RACC

Note:

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.



(DINESH BHATT)
Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RACC, New Delhi

No.: _____ /F.7/P&T/Admn/RACC/2026

Dated, Delhi the 16/02/2026
At: 11:38 AM.

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. II, Central District, THC, Delhi.
4. The concerned Officers/ officials.
5. PS to the undersigned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P, Personal File, Admin.-II, ACR Cell, THC, Delhi.
- ✓ 8. The Website Committee, THC, Delhi for uploading.
9. Leave Section, RACC.

(DINESH BHATT)
Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RACC, New Delhi